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Title: Introduction of the Enemy Property (Amendment and Validation) Second Bill, 2010.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce the Bill further to amend the Enemy Property Act, 1968 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971."

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I introduce the Bill.

*...(Interruptions)*

**12.08 hrs**

*At this stage, Shri Raghvansh Prasad Singh and some other hon. Members came and stood on the floor near the Table.*